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- (b) whether Foreigners Regional Registration Office, New Delhi has received a letter from a Rajva member and communication other responsible people from garding Smt. S.L. Zoppasodi American national; and
- (c) what is the ostensible source of income of this lady since Sep tember, 1982 and whether Govern ment had exact address or addresses of residences of the same person enjoying extended visa and residen tial permit?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Permission of Reserve Bank Of India for taking up employment, etc, in India by-foreigners is rt qui red only in respect of certain categories prescribed in Foreign Exchange Regulation Act, 1973. Engagement of foreigners by dipomatic Missions is governed by agreement or under- standing between the Government of India and the Mission cone er nd

- (b) Yes, Sir.
- (c) This foreigner is reported to be getting remuneration for translation from a publishing Company. Her address is available in records.

## Complaints against Assessment House Tax

- SHRIMATI ILA BHATT-ACHARYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of complaints against assessment of House Tax for the years 1980-81 and 1981-82 pending disposal in the House Tax Department (Karol Bagh Zone) of the MCD;
- (b) the steps taken so far to dispose of the pending cases arid

the reasons for not disposing of the pending cases so far ; and

to Questions

(c) the number and categories of employees in the House Tax Department (Karol Bagh Zone) of the MCD and the number out of them who are on deputation from other Departments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c) Information is being collected from the Corporation and on receipt it will be laid on the Table of the House.

## rural development work Integrated

- 2263. SHRI K.L.N. PRASAD: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the Khadi and Village Industries Commission has identified 200 blocks where integrated rural development work is expected to be started during the current year;
- (b) if so, what are the avenues identified' for development and in which States: and
- (c) what investment is likely to be made in each block and what are the industries likely to be developed in these blocks?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (c) During 1982-83 the Khadi & Village Industries Commission expect to implement the integrated rural development programme in 200 blocks where have necessary institutional infrastructure. The Commission have so far selected 174 blocks from the States of Andhra Pradesh, Assam, Bihar.